1	2	3	4	5	6
15	Maharashtra	16.88		18.23	31.89
16	Manipur			27.37	
17	Meghalaya		32.28	37.52	
18	Mizoram		24.69		36.84
19	Nagaland		17.98		27.04
20	Orissa	24.24	29.35	36.16	40.35
21	Punjab	18.80		37.32	45.06
22	Rajasthan		17.93	17.02	20.05
23	Sikkim		43.67	46.09	45.51
24	Tamil Nadu			20.53	
25	Tripura		48.91	60.97	61.21
26	Uttar Pradesh		23.82	28.29	34.22
27	Uttaranchal		17.35	22.81	29.96
28	West Bengal		31.68	38.86	36.89

Wage rate under NREGS

†2708. SHRI RAJ MOHINDER SINGH MAJITHA: SHRI RAVI SHANKAR PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the labourers working under National Rural Employment Guarantee Scheme (NREGS) are paid daily wages at different rates in different States in the country;
- (b) if so, the rate at which wages were paid during 2008, State-wise and the wages set by Government; and
 - (c) the amount by which wages were hiked in 2009?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Under NREGA, up to 31.12.2008, wages were paid in accordance with Section 6(2) of the Act which provides that the minimum wage fixed by the State Government under Section 3 of the Minimum Wages Act, 1948 for agricultural labourers shall be considered as the wage rate applicable to that area. With effect from 1.1.2009, Central Government has notified, under Section 6(1) of NREG Act, the wage rate to be paid to NREGA workers. Wage rate notified by the Central Government in respect of all States from 1.1.2009 takes into account the wage rate as fixed by the respective State Government prior to this date. State-wise wage rate notified by the Central Government is given in the enclosed Statement.

[†]Original notice of the question was received in Hindi.

Statement
State-wise prevailing wage rate under NREGA as notified
by the Central Government

SI.No.	Name of State	Wage rate in Rs. Per day
1	2	3
1	Assam	Rs. 79.60
2	Andhra Pradesh	Rs. 80.00
		Area-I (Rs.65.00)
3	Arunachal Pradesh	Area-II (Rs.67.00)
4	Bihar	Rs. 89.00
5	Gujarat	Rs. 100.00
6	Haryana	Rs. 141.02
7	Himachal Pradesh	Rs. 100.00
8	Jammu & Kashmir	Rs. 70.00
9	Karnataka	Rs. 82.00
10	Kerala	Rs. 125.00
11	Madhya Pradesh	Rs. 91.00
12	Maharashtra	Rs.72, Rs, 70, Rs 68 & Rs.66 respectively for Zone
13	Manipur	Rs.81.40 for Hill & Valley
14	Meghalaya	Rs. 70.00
15	Mizoram	Rs. 110.00
16	Nagaland	Rs. 100.00
17	Orissa	Rs. 70.00
18	Punjab	
18(a)	Hoshiarpur	Rs. 98.61
18(b)	Jalandhar	Rs.93.00
18(c)	Nawanshar	Rs. 94.91
18(d)	Amritsar	Rs. 105.00
19	Rajasthan	Rs. 100.00

1	2	3	
20	Sikkim	Rs. 100.00	
21	Tamil Nadu	Rs. 80.00	
22	Tripura	Rs. 85.00	
23	Uttar Pradesh	Rs. 100.00	
24	West Bengal	Rs. 75.00	
25	Chhattisgarh	Rs. 75.00	
26	Jharkhand	Rs.92.00	
27	Uttrakhand	Rs. 100.00	
28	Goa	Rs. 110.00	
29	Andaman & Nicobar	Andaman District	
		Rs. 130.00	
		Nicobar district	
		Rs. 139.00	
30	Dadra & Nagar Haveli	Rs. 108.20	
31	Daman & Diu	Rs. 102.00	
32	Lakshadweep	Rs. 115.00	
33	Puducherry	Puducherry Ass. 80.00 for men for six hours of work & Rs. 70.00 for wome for five hours of work	
34	Chandigarh	Rs. 140.00	

Water supply and sanitation in Madhya Pradesh

†2709. SHRIMATI MAYA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount provided under Accelerated Rural Water Supply Programme (ARWSP) in Madhya Pradesh from 2008 to June, 2009; and
- (b) the amount provided to the State under sanitation programme and the places to be covered under the programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) The amount released under Accelerated Rural Water Supply Programme (ARWSP) for Madhya Pradesh in 2008-09 is Rs. 38047.00 lakh and in 2009-10 till June 2009 it is Rs. 12736.67 lakh.

(b) The amount released to Madhya Pradesh under the Total Sanitation Campaign in 2008-09 is Rs. 9767.83 lakh. No releases have been made yet for 2009-10 to the State. The programme is being implemented in rural areas of 48 districts of the State.

[†]Original notice of the question was received in Hindi.